

[Translation]

### Ranchi Airport

1276. SHRI RAM TAHAL CHAUDHARY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether planes have to land at Calcutta airport very often due to non-availability of night landing facilities at the Ranchi airport; and

(b) if so, the efforts made by the Government to provide night landing facilities at Ranchi airport?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) and (b) Night landing facilities, including the Instrument Landing System are available at Ranchi airport. The State Government has been requested to provide adequate security so that night landing operations can be undertaken by end of March, 1999.

[English]

### Working of the ESI Hospitals

1277. SHRI VAIKO:  
SHRI TATHAGATA SATPATHY:

Will the Minister of LABOUR be pleased to state:

(a) the steps the Government have taken to look into the working of the ESI hospitals for general quality of services rendered and the levels of satisfaction among beneficiaries of the ESI Scheme;

(b) whether a Committee has been constituted to look into the functioning of the ESI hospitals;

(c) the details of the recommendations of the committee;

(d) the Union and the State Government's contribution towards cost of medicare for ESI hospital;

(e) whether there is ceiling on medical care per insured person per annum; and

(f) if so, the details thereof?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) to (c) In July, 1998, the Government had constituted a Committee to review medical facilities available in ESI hospitals/Dispensaries. The Committee

has since submitted its report. The recommendations of the Committee relate to enhancement in the ceiling on expenditure on medical care from Rs. 500/- to Rs. 600/- per insured person per annum, vigorous implementation of Action Plan to sanction medical equipments, introduction of Health Record Booklet for each beneficiary, preparation of common formularies and rate contracts for supply of medicines, establishment of Rogi-Kalyan Samities, deterrent penal action for supply of sub-standard drugs, streamlining of the system of local purchases, contractual arrangements for ambulance, cleaning, laundry etc.

(d) The expenditure on medical care under the ESI Scheme is shared between the ESIC and the State Govt. in the ratio of 7:1. The Central Government does not make any contribution to the ESI Scheme.

(e) Yes, Sir.

(f) At present, the ceiling on medical care under the ESI Scheme is Rs. 500/- per insured person per annum. The ESI Corporation has decided to enhance the ceiling from Rs. 500/- to Rs. 600/- per insured person per annum with effect from 1.4.99.

### Local Radio Stations

1278. SHRI MADHAV RAO PATIL:  
SHRI A. VENKATESH NAIK:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a need to set up adequate number of local radio stations;

(b) if so, the details thereof and the steps that had been taken by the Government in that direction during the Eighth Five Year Plan period alongwith the target fixed and achieved, State-wise; and

(c) the target fixed for the Ninth Five Year Plan period, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI): (a) and (b) During the 8th Plan the Government decided to set up local Radio Stations to make available radio programmes to the people in their dialects and relation to their culture and also to utilise the local talent. 57 local radio stations were proposed to be set up during the 8th plan itself. Out of which 44 have been completed during the 8th Plan itself. Out of remaining 13.2, one each at Hissar

(Haryana) and Raigarh (M.P.) have since been completed and 11 are at various stages of implementation. Statement-11 showing State-wise details is enclosed.

(c) In addition to spill-over projects of 8th Plan, 8 new local radio stations have been sanctioned during the 9th Plan, the details of which are given in Statement-II enclosed.

**Statement-I**

S.No.	Place	Status
1	2	3
<b>Andhra Pradesh</b>		
1.	LRS Kumool	Achieved
2.	LRS Mercapuram	Achieved
3.	LRS Machhrela	Not-Achieved
<b>Arunachal Pradesh</b>		
4.	LRS Ziro MW	Achieved
<b>Assam</b>		
5.	LRS Haflong	Achieved
6.	LRS Nowgoang	Achieved
7.	LRS Diphu MW	Achieved
<b>Bihar</b>		
8.	LRS Purnea	Achieved
9.	LRS Hazaribagh	Achieved
10.	LRS Daltonganj	Achieved
11.	LRS Chaibassa	Achieved
<b>Gujarat</b>		
12.	LRS Himmat Nagar MW	Not-Achieved

1	2	3
<b>Haryana</b>		
13.	LRS Hissar	Not-Achieved (since completed)
<b>Himachal Pradesh</b>		
14.	LRS Hamirpur	Achieved
<b>Jammu &amp; Kashmir</b>		
15.	LRS Poonab	Achieved
<b>Karnataka</b>		
16.	LRS Hospet	Achieved
17.	LRS Raichur	Achieved
18.	LRS Karwar	Achieved
19.	LRS Bijapur	Achieved
<b>Kerala</b>		
20.	LRS Manjeri	Not-Achieved
<b>Madhya Pradesh</b>		
21.	LRS Raigarh	Achieved
22.	LRS Guna	Achieved
23.	LRS Balaghat	Achieved
24.	LRS Sagar	Achieved
25.	LRS Saraipali MW	Not-Achieved
26.	LRS Mandla	Not-Achieved
27.	LRS Raigarh MW	Not-Achieved (since completed)

1	2	3
<b>Maharashtra</b>		
28.	LRS Akola	Achieved
29.	LRS Yeotmal	Achieved
30.	LRS Satara	Achieved
31.	LRS Chandrapur	Achieved
32.	LRS Dhula	Achieved
33.	LRS Nasik	Achieved
34.	LRS Osmanabad	Achieved
35.	LRS Oras	Not-Achieved
<b>Manipur</b>		
36.	LRS Churachandpur	Not-Achieved
<b>Meghalaya</b>		
37.	LRS Jowai	Achieved
<b>Nagaland</b>		
38.	LRS Mokokchung	Achieved
<b>Orissa</b>		
39.	LRS Bolangir	Achieved
40.	LRS Berhampur	Achieved
41.	LRS Rourkela	Achieved

1	2	3
42.	LRS Puri	Achieved
43.	LRS Joranda	Achieved
44.	LRS Soro	Not-Achieved
45.	LRS Rairangapur	Not-Achieved
<b>Punjab</b>		
46.	LRS Patiala	Achieved
<b>Rajasthan</b>		
47.	LRS Sawaimadhopur	Achieved
48.	LRS Jhalwar	Achieved
<b>Tripura</b>		
49.	LRS Kailash Sahar	Achieved
50.	LRS Belonia	Achieved
51.	LRS Dharmanagar	Not-Achieved
<b>Uttar Pradesh</b>		
52.	LRS Bareilly	Achieved
53.	LRS Faizabad	Achieved
54.	LRS Jhansi	Achieved
<b>West Bengal</b>		
55.	LRS Shantiniketan	Not-Achieved
<b>Union Territories</b>		
56.	LRS Daman (D. Diu)	Achieved
57.	LRS Karaikal (Pondicherry)	Achieved

**Statement-II**

Sl. No.	Place	Target date of completion
Andhra Pradesh		
1.	Kakinada	2001-2002
2.	Mehboobnagar	2001-2002
Gujarat		
3.	Junagarh	2000-2001
Kerala		
4.	Kasargod	2001-2002
Madhya Pradesh		
5.	Bailadilla	2001-2002
Maharashtra		
6.	Amravati	2001-2002
Tamilnadu		
7.	Dharmapuri	2000-2001
West Bengal		
8.	Purulia	2001-2002

**Loss Making Sectors of Air India  
and Indian Airlines**

1279. SHRI ANANT KUMAR HEGDE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of loss making sectors operated by Air India and Indian Airlines for the last three years; and

(b) the steps taken by the Government to reduce the losses?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) The details

are as under:—

Year	No. of Loss making routes/sectors	
	Indian Airlines	Air India
1995-96	109	13
1996-97	120	15
1997-98	76	12

(b) Some of the important steps taken by the two airlines to reduce losses are as under:—

**Air India**

- (i) Marketing efforts have been stepped up to generate additional revenue.
- (ii) Network rationalisation and consolidation with emphasis placed on route profitability.
- (iii) Reduction in expenditure on outside repairs of aircraft by undertaking more in-house repairs.
- (iv) Several posts of India based officers abroad have been abolished.

**Indian Airlines**

- (i) Closure of off-line stations and reduction in the number of booking offices.
- (ii) Ban on recruitment, unless absolutely necessary for operational reasons.
- (iii) Drastic cut in the expenditure on office buildings.
- (iv) Freeze on capital expenditure unless absolutely necessary for operational reasons.
- (v) Reduction in frequencies of loss making routes.

**Air Flights from Delhi to Capitals of North-East**

1280. DR. SUGUNA KUMARI CHELLAMELLA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to link New Delhi with all the State capitals of North-East; and